

Annexure-4

Name of the corporate debtor: WAY AUTOMOTIVES PRIVATE LIMITED; Date of commencement of liquidation: 18/04/2023; List of stakeholders as on: 17/06/2023

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount for the period of twelve months preceding the liquidation commencement date.	Nature of claim					
NIL													

Aradhya R N

